

NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH
FARIDKOT HOUSE, NEW DELHI
CAUSE LIST OF COURT NO. 2

Date : 14th November, 2018
Time : 10.30 A.M.

HON'BLE MR. JUSTICE RAGHUVENDRA S. RATHORE
JUDICIAL MEMBER

HON'BLE DR. SATYAWAN SINGH GARBYAL
EXPERT MEMBER

S.NO.	CASE NO.	PARTIES	COUNSEL FOR PARTIES
FOR HEARING			
1.	Appeal No. 08/2017 (M.A. No. 414/2017)	Lt. Gen. Satyevir Yadav (Retd.) Vs. Union of India & Ors.	Mr. Sanjay Upadhyay, Adv. for Applicant Mr. Attin Shankar Rastogi, Adv. for MoEF Mr. Krishna Kumar Singh, Adv. Mr. Anil Grover, AAG with Mr. Rahul Khurana, Adv. for R-2 to 8 Mr. Ankit Goel, Adv. for R-9 Mr. I. K. Kapila, Adv.
AFTER NOTICE			
2.	Original Application No. 664/2018	Village (Dweep) Panchayath Vs. District Magistrate cum District Collector, Lakshadweep	Mr. Ardhendumauli Kr. Prasad, Adv. for CGSC Mr. V. V. Vardhan
FOR COMPLETION OF PLEADINGS			
3.	Original Application No. 444/2018 (M.A. No. 1069/2018) (Earlier O.A. No. 13/2018 (CZ))	Indore Ecological Protection Welfare Society Vs. State of Chhatisgarh & Ors.	Mr. Alok Tripathi & Mr. Dhruv Varma, Advs. for Applicant Mr. Gaurav Choudhary, Adv. for R-3 Mr. S. C. Mehdiya, Adv. for R-5 Mr. Kumar Abhishek, Adv. for R-6
FOR HEARING			
4.	Original Application No. 145/2015 (M.A. No. 1259/2016, M.A. No. 1166/2017, M.A. No. 1170/2017 & M.A. No. 586/2018)	Umashankar Patwa & Anr. Vs. Union of India & Ors. (Earlier titled as D.K. Joshi Vs. Union of India & Ors.)	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Advs. for Applicant Mr. Balendu Shekhar, Adv. for R-1 Ms. Deep Shikha Bharathi, Adv. for UP Mr. Pradeep Mishra, Adv. for R-3 Ms. Antima Bazaz, Adv. for R-6 Ms. Rachana Joshi Issar, Adv. for R-7 & 10 Mr. I.K. Kapila, Adv. for UP Jal Nigam Mr. Ajit Sharma, Adv. for R-12 Mr. Rajendra Prasad Saxena, Adv. Mr. Shivendu Gaur, Adv. for Noticee No. 4 Mr. A. D. N. Rao, Adv. Mr. Raj Kumar, Adv. for CPCB Ms. Meenakshi Arora, Adv. Mr. Bibhav Vatika, Adv. for Noticee Mr. Soumjayjit Pani, Adv. Mr. Shaurya Sahay, Adv. Mr. Shantanu Bansal, Adv. for PS & PH Mr. Tanmaya Mehta, Adv. Mr. Piyush Singh & Mr. Rajeev Saxena, Advs. Mr. Prafulla K. Behra, Adv. for Noticee No.5 Dr. Rajeev Sharma, Adv. Mr. Sameer Singh & Shweta Jain, Advs. Mr. Tarunvir Singh Khehar, Adv. Mr. Sanjay Upadhyay, Adv. Mr. B. V. Niren, Adv. Mr. Abhindra Maheshwari, Adv. Mr. Arjun Pant, Adv. Mr. Eeshan Chaturvedi, Adv.

5.	Original Application No. 324/2015 (M.A. No. 184/2016 & M.A. No. 467/2016) WITH	Jubair & Ors. Vs. State of Uttar Pradesh & Ors.	Mr. Vivek Singh & Mr. Randhir Kumar, Adv. for Applicant Mr. Ankit Verma, Adv. for R-1, 3 & 6 Mr. Bhanwar Pal Singh Jadon, Adv. Mr. S. P. Singh, Sr. Adv. with Ms. Radhika Dwivedi, Adv. for R-5 Mr. Syed Rehan, Adv. for R-4 Mr. Pradeep Misra, Adv. for UPPCB Mr. Vishwendra Verma, Adv. for MoEF Mr. Anil Grover, AAG with Mr. Rahul Khurana, Adv. Mr. Rajkumar, Adv. for CPCB
6.	Original Application No. 85/2016 (M.A. No. 436/2016)	Irfan Aleem Vs. Meem Agro Foods Pvt. Ltd. & Ors.	Mr. Imran Azeem, Adv. for Applicant Mr. S. P. Singh, Sr. Adv. with Ms. Radhika Dwivedi, Adv., for R-1 Mr. Ankit Verma, Adv. for State of U.P. Mr. Syed Rehan, Adv. for R-3 Mr. Pradeep Misra, Adv. for R-4 Mr. Bhanwar Pal Singh Jadon, Adv. Mr. Rajkumar, Adv. for CPCB
7.	Original Application No. 556/2015 (M.A. No. 958/2016)	Fatehlal Vs. State of Rajasthan & Ors.	Mr. Rishabh Sanchet, Padma Priya & Manu Chaturvedi, Adv. for Applicant Mr. Shiv Mangal Sharma, AAG with Mr. Saurabh Rajpal, Adv. for R-1 to 5 & 8 Mr. Pinaki Misra, Sr. Adv. with Mr. Nikhil Singhvi, Adv. for R-6 Mr. Rahul Pandey, Adv. Dr. Abhishek Atrey, Adv. for MoEF
8.	Original Application No. 286/2016	Devji Patel Vs. State of Rajasthan	Ms. Geetanjali Sreedhar, Adv. (AC) Mr. Shiv Mangal Sharma, AAG with Mr. Saurabh Rajpal, Adv. for R-1 & 2 Mr. Krishna Kumar Singh, Adv. for MoEF Mr. Divya Prakash Pande, Adv. Mr. Raj Kumar, Adv. for CPCB Mr. Vivek Kumar Tandon, Adv. Mr. Raghvendra Singh Parihar, Adv. Mr. Shaitan Bhesu Ram, Adv. Mr. Naginder Benipal, Adv. Mr. Amit Kocher, Adv. Mr. Sandeep Singh Shekhawat, Adv.
9.	Execution Application No. 18/2017 IN O.A. No. 16/2014	Shri Hazi Ariff Vs. State of U.P. & Ors.	Mr. R. Venkata Raman, Adv. for Applicant Mr. Bhanwar Pal Singh Jadon, Adv. for R-1 Mr. Rajesh Raina, Adv. for R-2 Mr. Raman Yadav, Adv. for R-3 Mr. Pradeep Mishra, Adv. for R-4 Mr. Shariq Ahmed, Adv. for R-5 Mr. Vishwajit Singh, Adv. for GNN Mr. Sudhir Kulshreshtha, Adv. Mr. Tarunvir Singh Khehar, Adv. Ms. Jagrati Singh, Adv. Mr. Rajiv Bansal, Sr. Adv. with Ms. Jagriti Singh, Adv. for R-6 Mr. Nikhil Nayyar, Adv. Mr. Tushar Agarwal, Adv.

10.	Original Application No. 161/2017 (M.A. No. 897/2017 & M.A. No. 1099/2017)	Jitendra Singh Vs. Ministry of Environment & Ors.	Mr. Jai Singh, Adv. for Applicant Mr. Attin Shankar Rastogi, Adv. for MoEF Mr. Divya Prakash Pandey, Adv. Mr. Sharad Chauhan, Adv. R-2 & 3 Mr. Ravindra Kumar, Adv. for Gr. Noida Mr. Pradeep Misra, Adv. for UPPCB Mr. Karan S. Chandhiok, Adv. Mr. Akhilesh Kumar, Adv. for R-6 Ms. Sakshi Popli, Adv. for DJB Mr. Chandhiok & Associates
11.	Original Application No. 245/2017	Mahesh Chandra Saxena Vs. State of Uttar Pradesh & Ors.	Mr. Rahul Khurana, Adv. for Applicant Mr. Bhanwar Pal Singh Jadon, Adv. for R-1, 2 & 4 Mr. Ravindra Kumar, Adv. for R-3 Mr. B. V. Niren, Adv. for CGSC Ms. Sakshi Popli, Adv. for DJB
12.	Original Application No. 473/2017 (M.A.No. 924/2017)	Niharika Vs. Union of India & Ors.	Mr. Pinaki Misra, Sr. Adv. with Mr. Abhinav Goyal, Adv. for Applicant Mr. Rajesh K. Singh & Ms. Deep Shikha Bharti, Advs. for MoEF Mr. A. K. Prasad, Adv. for R-2 Mr. B. V. Niren, Adv. for R-3 Mr. Sharmila Upadhyay, Adv. for CPCB
13.	Original Application No. 506/2017	Vikrant Vs. State of U.P. & Ors.	Mr. Dipesh Choudhary & Mr. Sanjay Kumar, Advs. for Applicant Dr. Sandeep Singh, Adv. for State of U.P. Mr. Vishwajit Singh, Adv. for R-2 Ms. Priyanka Swami, Adv. for Ghaziabad Nagar Nigam Ms. Deep Shikha Bharti, Adv. for MoEF Mr. Pradeep Misra, Adv. for UPPCB
14.	Original Application No. 246/2018	Pradip Kumar Bhuyan & Ors. Vs. Union of India & Ors.	Mr. Sanjay Upadhyay & Mr. Eisha Krishn, Advs. for Applicant Ms. Sunita Bhardwaj, Adv. for MoEF Mr. Dupa Sinha, Adv. Mr. Om Prakash, Adv. for Ministry of Railways Mr. Shuvodeep Roy, Adv. for Assam Mr. Kallol Guha Thakurta, Adv. for Ministry of Power Mr. Navneet Vibhaw, Adv. for R-7 Ms. Akanksha Kwalra, Adv. for R-8
15.	Original Application No. 247/2018	Ashok Singh Vs. State of U.P. & Ors.	Mr. Tejaswi Kumar Pradhan, Adv. for Applicant Ms. Deep Shikha Bharati, Adv. for UP Dr. Sandeep Singh, Adv. for State of UP Mr. Pradeep Misra, Adv. for R-3 Mr. Akash Dixit, Adv. for R-4

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